

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 46100-46190 iJuris/Misc/Gaz./2023

Dated, Delhi the 05 JUN 2023

To,

All the Officers of DHJS and DJS
Central District, Tis Hazari Courts,
Delhi.

Sub: Compliance report on Updation of information on iJuris platform relating to District/Complex-wise infrastructure, facilities and services.

Ref:- Circular bearing endst no. 19090-190/iJuris/Misc/Gaz./2023, dated 20.05.2023

Respected Sir/Madam,

Please find enclosed herewith the copy of letter no. 829/CJCMS/DHC/2023, dated 02.06.2023 and copy of email dated 31.05.2023 received from Hon'ble High Court of Delhi, New Delhi, with the request to fill the desired information (if not already filled) on the given portal and send the compliance report to this office before **08.06.2023**.

Note: Those Officers who have already filled the desired information on the given portal are requested to kindly send the compliance report to this office.

Yours faithfully,

Encl: As above


(Narottam Kaushal)
Principal District & Sessions Judge (HQs)
Delhi

No. 46191-198 iJuris/Misc/Gaz./2023

Dated, Delhi the 05 JUN 2023

Copy forwarded to the following for information:-

- 1) The Registrar General, High Court of Delhi, New Delhi.
- 2) The Branch In-charges, Computer Branch, IT Cell, Care-Taking Branch, General Branch, Central District, Tis Hazari Courts, Delhi.
- 3) The Website Committee, Hindi & English, Central District, Tis Hazari Courts, Delhi to upload the same on website.
- 4) The P.S. to the undersigned.


Principal District & Sessions Judge (HQs)
Delhi

IN THE HIGH COURT OF DELHI AT NEW DELHI

No. 225/JC/MS/DHC/2023

Dated: 02/06/2023

Through E-mail

To,

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
2. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi
3. The Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi
4. The Principal District & Sessions Judge (South West), Dwarka Courts, New Delhi
5. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi
6. The Principal District & Sessions Judge (North West), Rohini, Delhi
7. The Principal District & Sessions Judge (South), Saket Courts, Delhi
8. The Principal District & Sessions Judge (North East), Karkardooma Courts, Delhi
9. The Principal District & Sessions Judge (South East), Saket, New Delhi
10. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi
11. The Principal District & Sessions Judge (PC Act.) (CBI), RACC, Delhi
12. The Principal District & Sessions Judge (North), Rohini Courts, Delhi
13. The Principal Judge (Family Courts), Dwarka Courts, New Delhi

Sub: Compliance report on Updation of information on iJuris platform relating to District/Complex-wise Infrastructure, facilities and services.


Respected Sir/Madam,

Kindly refer to my e-mail and letter dated 03.05.2023, whereby the letter dated 20.04.2023 of Hon'ble Dr. Justice D Y Chandrachud, Chief Justice of India and letter dated 26.04.2023 of Mr. Atul M. Kurhekar, OSD (Secretary General) Supreme Court of India along with User Manual-District Court and User Manual-Judge was forwarded to your goodself, with a request to fill in the questionnaire/information relating to District/Court Complex-wise infrastructure, facilities and services on the iJuris platform. The statistics relating to individual Courts, its infrastructure and facilities was to be filled by concerned Judicial Officer by following the steps mentioned in the letter dated 26.04.2023 of Secretary General, Supreme Court of India and the user manuals.

I have been directed to request you to send a compliance report regarding filling up the questionnaires on the iJuris platform relating to District/Court Complex-wise infrastructure, facilities and services and also the individual courts to be filled by the Judicial officers working under your control, at the earliest.

Thanking you,

Yours sincerely,


(Syed Zishan Ali Warsi)
Joint Registrar (JCMS)
For Registrar General

Email

854/e-com-pw
11/6/23

28/05/23
ROBIN SHARMA

Fwd: Query regarding uploading form on iJuris

From : CPC, Delhi High Court <cpc-del@ajj.gov.in>

Wed, May 31, 2023 05:40 PM

Subject : Fwd: Query regarding uploading form on iJuris

To : ROBIN SHARMA <pdj-central@ddc.nic.in>, PRADEEP KUMAR <pdj-east@ddc.nic.in>, Mr JITENDER <pdj-newdelhi@ddc.nic.in>, KULVEER KUMAR <pdj-north@ddc.nic.in>, NITIN ARORA <pdj-northeast@ddc.nic.in>, Puneet Luthra <pdj-northwest@ddc.nic.in>, ANIL KUMAR <pdj-racc@ddc.nic.in>, Lakpa Tshering Tamang <pdj-shahdara@ddc.nic.in>, RAM SINGH <pdj-south@ddc.nic.in>, Ashok Chandra Dhyani <pdj-southeast@ddc.nic.in>, Secretariat to Pr Distt and SJ <pdj-southwest@ddc.nic.in>, VIKAS BHARDWAJ <pdj-west@ddc.nic.in>

1460/

Cc : Shri Ravinder Dudeja <rg.dhc@nic.in>

Respected Sir/Madam

This is to bring to your kind notice that queries were received from some Judicial Officers, who have been recently transferred, as they were facing problems in uploading forms on iJuris as they have already filled the form using their JO Codes before transfer. Upon transfer to new court/establishment the Judicial Officers were not able to fill the form of their new court/posting using the same JO Code with which they have already filled form of their erstwhile court.

The said query was sent to Hon'ble eCommittee, Supreme Court of India, vide email dated 29.05.2023. It has been informed vide email dated 31.05.2023 that "Once the form is filled by Judicial Officer in the earlier posting, as of now facility to fill the form in new posting is not provided. The officer may be in a position to fill the form in next cycle of the survey."

I have been directed to share the trailing email received from Hon'ble eCommittee with your goodself with the request to circulate the same amongst the learned Judicial Officers for their information and necessary action.

With Regards,

**Abhilash Malhotra,
Joint Registrar (Judicial)/Central Project Coordinator (CPC)
High Court of Delhi.**

From : "Member Systems" <ms-ecommittee@ajj.gov.in>
To : "CPC, Delhi High Court" <cpc-del@ajj.gov.in>
Sent : Wednesday, May 31, 2023 11:11:23 AM
Subject : Re: Query regarding uploading form on iJuris

Handwritten notes and signatures: "CPC", "Mr. Abhilash Malhotra", "Following Circulate", "07/6/23"

Handwritten notes and signatures: "Computer Bx.", "P.D. fcs (H.S.)", "01/06/23"